

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1666
TO BE ANSWERED ON 30/07/2015

NGO UNDER CAPART

1666. SHRI C.R. CHAUDHARY:
DR. SUBHASH BHAMRE :

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has set-up any mechanism to monitor and evaluate the performance of Non-Governmental Organisations assisted by the Council for Advancement of People's Action and Rural Technology (CAPART);
- (b) if so, the details thereof and the outcome of such evaluations;
- (c) whether there is increasing number of cases of malpractices by the NGOs in management of rural development funds and if so, the details thereof along with the actions taken by the CAPART during the last three years, State/UT-wise; and
- (d) the reaction of the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) & (b): There is no mechanism per se, to monitor and evaluate the performance of Non-Government Organisations (NGO), however CAPART has a mechanism to evaluate projects sanctioned to NGOs under various schemes of CAPART. No project has been sanctioned by CAPART to any NGO during the last 3 years and current financial year as funding is kept under abeyance due to restructuring process

(c) & (d): Not Applicable in view of (a) & (b) above .
